

01(03)/Roster/CESTAT/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block – 2, R.K. Puram, New Delhi – 66

Dated: 3.8.2020


ORDER No. 55 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, New Delhi** as below:-

BENCH	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Mr. C.L. Mahar, Hon'ble Member (Technical)	From 4.8.2020 to 7.8.2020	Customs, Excise and Service Tax Division Bench matters
Hon'ble Mr. Justice Dilip Gupta, President	From 10.8.2020 to 1.10.2020	Single Member Bench matters
Mr. Anil Choudhary, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters
Ms. Rachna Gupta, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters

Note :

1. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. During the period from 4.8.2020 to 7.8.2020, whenever Hon'ble President will be on tour or on leave or doing Chamber work, Mr. Anil Choudhary, Member (Judicial) will be part of the Division Bench and the Single Member cases listed before Member (J) will be heard by Ms. Rachna Gupta, Member (J). If Mr. Anil Choudhary, Member (J) will also be on leave/tour, Ms. Rachna Gupta, Member (J) will be a part of the Division Bench and the Single Member cases will be adjourned.
3. On every Friday afternoon special bench sitting will be notified, if any.
4. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order

(Bineesh Kumar K.S.)
Registrar

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ORDER No. 56 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Mumbai** as below:-

BENCH	PERIOD	WORK ASSIGNED
Dr. D.M. Misra, Hon'ble Member (Judicial) and Mr. C.J. Mathew, Hon'ble Member (Technical)	From 4.8.2020 to 1.10.2020	Excise Division Bench matters
Mr. S.K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Member (Technical)	From 4.8.2020 to 1.10.2020	Customs and Service Tax Division Bench matters
Dr. S.K. Pati, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters
Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters

Note :

1. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Dr. S.K. Pati, Member [Judicial] will be part of that Division Bench and Single Member cases listed before the Member will be heard by Mr. Ajay Sharma, Member (Judicial). And, if Mr. S. K. Pati, Member (J) is also on leave/tour, Mr. Ajay Sharma, Member (Judicial) will be part of the Division Bench and the Single Member matters will get adjourned.
3. In the event of leave or tour of any Technical Member the matters listed before that DB will be taken up by the other DB and the Judicial Member who was part of the earlier Division Bench will hear Single Member matters as may be notified. If two Technical Members will be on leave/tour, the DB matters will get adjourned and all the Judicial Members will hear Single Member matters by equally distributing the matters in the Single Member cause list.
4. On every Friday afternoon special bench sitting will be notified, if there is any.
5. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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ORDER NO. 60 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Kolkata** as below:-

BENCH	PERIOD	WORK ASSIGNED
Mr. P.K. Choudhary, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters

Note :

In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



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ORDER NO. 58 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Chennai** as below:-

BENCH	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi C.S, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters
Mr. P. Dinesha, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters

Note :

1. Whenever one of the members is on leave the other member will sit in the Single Member Bench.
2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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ORDER NO. 57 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Bangalore** as below:-

BENCH	PERIOD	WORK ASSIGNED
Mr. S.S. Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 4.8.2020 to 1.10.2020	Customs, Excise and Service Tax Division Bench matters

Note :

1. Whenever one of the members is on leave the other member will sit in the Single Member Bench.
2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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ORDER NO. 62 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Ahmedabad** as below:-

BENCH	PERIOD	WORK ASSIGNED
Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	From 4.8.2020 to 1.10.2020	Customs, Excise and Service Tax Division Bench matters

Note :

1. Whenever one of the members is on leave the other member will sit in the Single Member Bench.
2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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ORDER NO. 63 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Allahabad** to the extent indicated below:-

BENCH	PERIOD	WORK ASSIGNED
Ms. Archana Wadhwa, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	From 4.8.2020 to 14.8.2020	Customs, Excise and Service Tax Division Bench matters
Ms. Archana Wadhwa, Hon'ble Member (Judicial)	From 17.8.2020 to 1.10.2020	Single Member Bench matters

Note :

1. Whenever one of the members is on leave the other member will sit in the Single Member Bench.
2. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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ORDER NO. 59 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Chandigarh** as below:-

BENCH	PERIOD	WORK ASSIGNED
Mr. Ashok Jindal, Hon'ble Member (Judicial)	From 4.8.2020 to 1.10.2020	Single Member Bench matters

Note :

In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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ORDER NO. 61 OF 2020

Hon'ble President is pleased to order the sitting commencing from **4.8.2020 to 1.10.2020 for CESTAT, Hyderabad** as below:-

BENCH	PERIOD	WORK ASSIGNED
Mr. P.V. Subba Rao, Hon'ble Member (Technical)	From 4.8.2020 to 1.10.2020	Single Member Bench matters

Note :

In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

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